

**OFFICE OF THE
PRINCIPAL DISTRICT AND SESSIONS JUDGE,
SHOPIAN.**


ORDER NO. 280

DATED. 28/03/2020.

Pursuant to the Circular issued by the Hon'ble High Court of J&K vide Circular No. 15/GS dated. 26.03.2020, in view of declaration of lockdown for 21 days, the following directions are hereby issued for compliance by the Ld. Judicial Officers posted at District Headquarter Shopian.


1. That all the Ld. Judicial Officers shall strictly adhere to the instructions contained in aforementioned circular annexed herewith as Annexure "A".
2. That following Judicial Officers of the courts are nominated for taking up Bail/Remand and exceptionally urgent Civil/Criminal matters from their residences by virtual mode only.

S No	Name of the Court	Period of Day	Contact No.
01	Addl. Special Mobile Magistrate, Shopian	28.03.2020 to 05.04.2020	9906796284
02	Chief Judicial Magistrate, Shopian	06.04.2020 to 14.04.2020	9906731355


Sikander Azam Chowdhary
Pr. District & Sessions Judge
Shopian

Copy to:-

1. Worthy Registrar General Hon'ble High Court of J&K at Jammu
2. Secretary to Hon'ble Administrative Judge, District Shopian
3. President Bar Association, Shopian
4. Office File


Sikander Azam Chowdhary
Pr. District & Sessions Judge
Shopian